

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-16/134/(ND)/2017

IN THE MATTER OF:

M/s. Hindustan Commercial Investment
Trust Limited

.. PETITIONER

SECTION :
Under Section 441 (96/99)

Order delivered on 25.9.2017

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Gaurav Kumar, Advocate


Mr. Himanshu Harbola

For the Respondents :-

ORDER

Hon'ble Member (Judicial) not sitting.

Re-notify this case on 04.10.2017.


(S.P. Gahlaut)
Bench officer-III

Surjit
25.9.2017